

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 118(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2016

NAME OF THE COMPANY: **Sh. R. K. Gupta & Anr.**
Vs.
Sh. Suresh Manchanda & Ors.
M/s. Markettimes TV Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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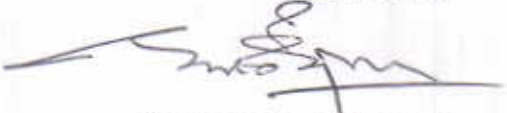
1.	Abhinav Agnihotri	Adv.	Petitioners	
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Order

Ld. Counsel for the Petitioner requests for a week's time to file Rejoinder. Let the Rejoinder be filed within one week with a copy in advance to the Counsel for the Respondents.

List for further consideration on 26.07.2016 at 10.30 a.m.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)